

(vi) a large programme of software development is very essential for the success of CLASS Programme.

(vii) Resource Centre's support to schools should be provided at the district level.

(viii) ICERT should be the nodal agency for academic programme.

Compensatory afforestation in Upper Indravati Dam Project

*6. SHRI BASANT T. KUMAR DAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any provision was made for compensatory afforestations in the multi purpose Upper Indravati Dam Project under construction in Orissa.

(b) if so, when was the allocation made; and

(c) whether any afforestation work under this scheme was started?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) to (c) In the absence of any specific provision for compensatory afforestation in the project estimates, it was stipulated while granting conditional environmental approval in 1979 that adequate funds shall be made available by the project authorities to the Forest Department for taking up compensatory afforestation.

A sum of around Rs. 43.0 lakhs has been allocated since 1980 for compensatory afforestation in Kalahandi and Koraput Districts. A part of the compensatory afforestation is proposed to be undertaken this year.

बनारस हिन्दू विश्वविद्यालय अधिनियम, 1915 का संशोधन

*7. श्री सत्य प्रकाश मालवीय :
क्या प्रधान मंत्री 27 मार्च, 1990 को राज्य सभा में अंतरांकित प्रश्न 1799

के दिये गये उत्तर को देखेंगे और यह बताने का कृपा करेंगे कि :

(क) सरकार बनारस हिन्दू विश्व-विद्यालय अधिनियम, 1915 में कब तक कोई व्यापक संशोधन करने का विचार रखता है; और

(ख) क्या इस प्रयोजनार्थ कोई समिति बनाई गई है; यदि हां, तो उस समिति द्वारा कोई प्रतिवेदन प्रस्तुत किया गया है, तो उसका ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमनभाई मेहता) :

(क) और (ख) सरकार ने बनारस हिन्दू विश्वविद्यालय अधिनियम, 1915 में संशोधन करने के लिए विधान प्रारूप तैयार करने के वास्ते 3.5.1990 को एक प्रारूपण समिति गठित की है। समिति से यह आशा की जाती है कि वह 30.9.90 तक अपनी रिपोर्ट प्रस्तुत कर देगी।

Differences between the two Approach paper to the Eighth Five Year Plan

*8. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI ASHWANI KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there are differences between the Approach paper to the Eighth Five Year Plan which was prepared by the Planning Commission and other Approach paper which was discussed by the Committee of Secretaries on the 13th and 14th June, 1990;

(b) if so, what are the main points on which the two documents differ;

(c) what is Government's decision on these points; and

(d) whether the Approach Paper to the Eighth Plan was prepared